

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/7195/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the th 25 August, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. IT.5/2021/15, dtd. 23.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.08.2022 & 26.08.2022 along with station leave permission, from the morning of 25.08.2022 till the morning of 30.08.2022**, has been granted. The Presiding Officer, Labour Court, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/7196-7197/A, dated , 25-08-2022

Copy to:

1. The Presiding Officer, Labour Court, Guwahati .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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